

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2012

Dated : 27th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ayush Agrawal
Mr. Himanshu Gupta

Counsel for the Respondent(s) : Ms. Buddy A Ranganadhan for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **24th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vt